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15.34 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2002 (Amendment of Article 83).

SHRI UTTAMRAO DHIKALE (NASIK): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI UTTAMRAO DHIKALE (NASIK): I introduce** the Bill.
